NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/03	TP 01/16	Hearing	397-398	T. Ramesh U Pai & 6 Ors. Vs. Canara Land Investments Ltd. & 8 Ors.

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

None appeared for petitioner. Notices issued to 1st and 2nd petitioners are returned with endorsement "died". Await notices to other respondents. Registry to check about service of notices to other respondents. Registry is further directed to prepare a note as this matter is of the year 2003 and connected matter is pending in the High Court which is evident from the records.

List it on 19.07.2017.

MEMBER (J)

MEMBER (T)